

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 59
TO BE ANSWERED ON DECEMBER 04, 2023
STATUS OF PMAY-U IN ODISHA

NO. 59. SHRI NIRANJAN BISHI:
SHRI SUJEET KUMAR:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the data on target, number of houses sanctioned and houses completed under PMAY-U, State-wise;
- (b) whether there is a shortage in meeting the housing targets under the scheme in any State, including Odisha;
- (c) if so, the reasons therefor;
- (d) the reasons for the delay in releasing funds for PMAY-U in Odisha; and
- (e) the reason behind the decline in budgetary allocation for PMAY-U since 2021-22?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a) to (c): Ministry of Housing and Urban Affairs supplements the efforts of States/ Union Territories (UTs), by providing admissible Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries in urban areas since 25.06.2015. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. Based on the demand for housing in the urban areas, States/UTs, including the State of Odisha, prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). State/Union Territories (UT)-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U as on 20.11.2023 are given at annexure.
- (d): Central Assistance under PMAY-U is released to States/ UTs in three instalments of 40%, 40% and 20%. The release of Central Assistance is incumbent upon fulfilment of mandatory compliances by the concerned States/ UTs viz. submission of Utilisation Certificates (UCs);

...2/-

Aadhaar seeding of beneficiaries; Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geo-tagging of houses/projects, registration of Affordable Housing in Partnership (AHP)/ In-Situ Slum Redevelopment(ISSR) projects under Real Estate (Regulation and Development) Act, 2016 (RERA), etc. and other instructions issued by Ministry of Finance. Due installments are released to States/UTs on receipt of requisite compliances in respect of sanctioned projects under the scheme. Central Assistance of ₹ 3,176.98 crore has been sanctioned for the State of Odisha; out of which ₹ 2,350.27 crore has been released so far to the State based on the compliances achieved.

(e): The budgetary allocation for PMAY-U during FY 2021-22, FY 2022-23 and FY 2023-24 is as under:

(₹ in crore)

F.Y	BE Allocation	RE Allocation
2021-22	8,000.00	27,023.97
2022-23	28,000.00	28,708.10
2023-24	25,103.03	-

**Annexure referred to in reply to RSUQ No. 59 due for 04-12-2023
State/UT wise houses sanctioned, grounded for construction and
completed/delivered under PMAY-U**

Sl. No.		Name of the State/ UT	Houses Sanctioned	Houses Grounded for Construction	Houses Completed
1	States	Andhra Pradesh	21,32,432	20,07,436	8,64,743
2		Bihar	3,24,996	3,03,304	1,15,890
3		Chhattisgarh	3,02,663	2,82,288	2,01,534
4		Goa	3,146	3,146	3,144
5		Gujarat	10,05,204	9,77,582	8,91,599
6		Haryana	1,15,034	92,903	66,171
7		Himachal Pradesh	12,758	12,352	9,776
8		Jharkhand	2,29,156	2,13,262	1,33,237
9		Karnataka	6,38,121	5,92,173	3,29,330
10		Kerala	1,66,752	1,46,790	1,17,219
11		Madhya Pradesh	9,61,147	9,43,755	7,28,700
12		Maharashtra	13,95,199	11,13,591	8,24,557
13		Odisha	2,03,380	1,70,449	1,35,955
14		Punjab	1,32,235	1,13,188	78,106
15		Rajasthan	2,89,446	2,55,141	1,75,509
16		Tamil Nadu	6,81,795	6,61,367	5,48,882
17		Telangana	2,50,084	2,44,219	2,24,339
18		Uttar Pradesh	17,72,301	16,74,577	13,37,607
19		Uttarakhand	65,519	54,992	32,798
20		West Bengal	6,68,953	6,12,193	3,78,564
Sub- total (States) :-			1,13,50,321	1,04,74,708	71,97,660
21	North East States	Arunachal Pradesh	8,499	8,360	6,778
22		Assam	1,76,643	1,51,977	90,554
23		Manipur	56,037	48,068	11,771
24		Meghalaya	4,758	3,786	1,169
25		Mizoram	39,605	39,215	7,527
26		Nagaland	31,860	31,841	18,888
27		Sikkim	594	449	209
28		Tripura	89,068	84,431	68,276
Sub- total (N.E. States) :-			4,07,064	3,68,127	2,05,172
29	Union Territories	A&N Island (UT)	376	376	47
30		Chandigarh (UT)	1,256	1,256	1,256
31		DNH & DD (UT)	10,468	10,196	9,181
32		Delhi (UT)	29,976	29,976	29,976
33		J&K (UT)	47,040	41,122	20,476
34		Ladakh (UT)	1,307	1,014	742
35		Lakshadweep (UT)	-	-	-
36		Puducherry (UT)	15,265	14,299	9,253
Sub- total (UT):-			1,05,688	98,239	70,931
Grand Total:-			118.63 Lakh	113.42 Lakh*	78.15 Lakh*

* Includes grounded (4.01 lakh) and completed (3.41 lakh) houses of JnNURM during mission period.